

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 1581/2018

M/S APL APOLLO TUBES LTD. THR. GENERAL MANAGER TAXATIONAppellant(s)

VERSUS

DEPUTY COMMISSIONER COMMERCIAL TAX & ANR.

Respondent(s)

Date : 03-08-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. R.S. Sharma,Adv.
Mr. Deepak Goel, AOR

For Respondent(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Saurav Rai,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both the respondents have already filed the counter affidavit.
Learned counsel for the appellant shall within a period of
four weeks file the affidavit of valuation.

List again on 20.9.2018.

RAJESH KUMAR GOEL
Registrar

MG